

SHRI SARADA MOHANTY (Orissa) : I associate myself with this. Assistance for immediate improvement/modernisation Plan for Tamil Nadu police and Border Areas

SHRI S. AUSTIN (Tamil Nadu) : I would like to draw the attention of the House to this special mention about the request for an immediate improvement plan for Tamil Nadu police and also special assistance in border areas. The situation in Tamil Nadu following the activities of the foreign militants culminating in the cold-blooded assassination of Thiru Rajiv Gandhi is well-known. The name of our hon. Chief Minister, Dr. Puratchi Thalaivi is on the hitlist of these elements. Unfortunately, these militant groups are highly concentrated in Tamil Nadu. Their capacities are beyond our imagination. The equipments used by these militants and their organisational capabilities have recently come to light. They have used sophisticated communication system, modern weapons and have built up extensive networks in the State. Though highly capable, Tamil Nadu police has found itself exposed in its operations against the militants. The modern technology has so far not reached in the Tamil Nadu police due to lack of funds. It has been decided to set light the situation by launching a multifaceted immediate improvement plan to modernise the police force. Since our hon. Chief Minister is in "Z" category, I would request the Home Ministry to supply the following as requested by the Tamil Nadu Government :

- (1) Bullet-proof rostrum bullet-proof glass and antiballistic material, which is pending from August, 1991;
- (2) Supply of 50 Nos. of MP-5 model sub-machine guns either by import or on loan basis;
- (3) Level 3-grade bullet-proof facility to two cars purchased by the State Government at the Central Repair

Facility which has the knowhow and expertise.

Tamil Nadu VIP Security unit should also be equipped with MMG in view of the specific intelligence report of micro-light aircraft. I am sorry to say that the Home Ministry has not taken speedy action on all these vital matters for more than a year.

The modernisation of police force will consist of several components. It will focus on the provision of modern weapons and amenities. It will attend to the special training of one platoon from each battalion in special skills with the NSG Bomb disposal squads will be organised. Highly sophisticated modern communication system vehicles for transport will be used. Police training at all levels will be undertaken systematically. A modern police wing will be established.

These needs should be met in the shortest possible time. This plan will cost Rs. 45 crores and will be implemented in two years. The cost in 1992-93 is Rs. 20 crores. The Central Government has provided hundred per cent assistance to Punjab and Kashmir to upgrade their police force. Similar assistance of Rs. 20 crores in 1992-93 may be provided to Tamil Nadu. This may be apart from the small amounts that are given under the Police Modernisation Scheme. Moreover, in the case of Tamil Nadu, it has a major sea-tjorder with Sri Lanka. The situation in the coastal areas and the problems of sea-border are only now coming into focus.

The Union Planning Commission has already been approached to consider the case of Tamil Nadu along with the other border States taking note of the sea border fits request for special Central assistance in view of the sea border situation in Tamil Nadu is to be granted. There is an urgent need to develop roads, water supply and other basic services in the coastal areas of

[SHRI S. AUSLIN]

Tamil Nadu adjoining the sea border. A, special assistance of Rs. 25 crores for 1992-93 has been requested' for this, purpose and I request the Central Government to release an amount of Rs. 65 crores for modernisation of Tamil- Nadu police' force and Rs. 25 crores as special assistance for border areas may be provided to Tamil Nadu. Our hon. Chief Minister, Puratchi Thalaivi has already pleaded before the hon. Prime Minister on this issue

Thank you, Madam.

**उपसभाध्यक्ष (श्रीमती सुषमा स्वराज):**  
अब सदन की बैठक सोमवार सुबह 11 बजे तक के लिए स्थगित की जाती है।

The House then adjourned at nineteen minutes past five of the clock till eleven of the clock on Monday, the 7th December, 1992.